- (b) Out 15 seizure cases, 11 are pending in the Court of law. The rest 4 are under investigation.
- (c) 19 persons have been arrested in connection with the seizures. All are presently on bail.
- (d) Shahtoosh is derived from Tibetan Antelope which is included in schedule-I of Wildlife (Protection) Act, 1972. The power of giving an opportunity to such persons who are in possession of articles made out of wild animals included in schedule-I and Part-II Schedule-II of the Act, to declare such articles vests only with the State Government.

Identified Polluting Industries

- 4293. SHRI PREM CHAND GUPTA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that a total of 851 grossly polluting industries have been identified in 15 states/UTs for discharging their effluents into rivers and lakes:
- (b) whether 245 of these are defaulters as they failed to instal the requisite treatment facilities; and
 - (c) if so, what action Government are taking against these defaulters?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (c) Yes, Sir. Out of a total of 851 grossly polluting industries identified, 245 were defaulting units as on 30th September, 1999. Subsequently meetings were held with the concerned State Pollution Control Boards for pursuing defaulting units to install the necessary pollution control facilities. The number of defaulting units has come down to 93 as on 31st March 2000. Legal action has been initiated against the defaulting units.

Inadequate Funds for Wild life Conservation in Orissa

- 4294. SHRI RAMACHANDRA KHUNTIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that enough funds are not being allocated for wild life conservation/management in Orissa;
 - (b) whether Government are considering to assist the state in this regard;
- (c) and whether the central funds under wildlife are being spent in a satisfactory manner in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b) Allocations are made to different states based on the number and area of protected areas and the past performance of the state government in utilisation of the funds provided during the previous years and the approved allocation of the Ministry under the schemes. Orissa has 4.9% of the total protected area of the country. Funds released for conservation and management of wildlife during the year 1999-2000 are Rs. 204.19 lakhs which comes to be 5.63% of the total allocations under these schemes. Detail of releases under these schemes is given below:

(Rs. in lakhs)

SI. No.	Name of the Scheme	Funds release during 1999-2000
1.	Development of National Parks and Sanctuaries	94.74
2.	Project Tiger	84.45
3.	Project Elephant	25.00
		204.19

(c) The performance of Orissa Government with regard to utilisation of assistance released has been quite dismal.

Financial Assistance to National Parks and Sanctuaries

- 4295. DR. ARUN KUMAR SARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) the details of the financial assistance provided for National Parks and Sanctuaries, State-wise;
- (b) the details of the projects being carried out in National Parks and Sanctuaries in the North East if any; and
- (c) the names of new wild life and bird sanctuaries listed in Assam and those under consideration for enlisting?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Details of the financial assistance provided for national parks and sanctuaries state-wise under different schemes, during the year 1999-2000 are given in the annexed statement—I (See below)